

### OFFICE ORDER

Pursuant to the directions/order of H. H. The 1<sup>st</sup> Addl. Principal Judge Smt. S. S. Sawant, and Hon'ble High Court, Bombay Notification No. A-1201/2021 dt. 25.05.2021 the sitting arrangement and assignment of Hon'ble Judicial Officer will be as follows, with immediate effect and from date of taking charge.

Name of Hon'ble Judicial Officers and Designation	Present Posting	Posted at	Assignment
<b>Shri. A. Z. Khan</b> Judge, City Civil Court and Addl. Session Judge.	C. R. No. 15	C. R. No. 2	All pending Commercial Suits, Criminal Cases and any other application pending in C. R. 2 and such other matters as may be assigned by the Hon'ble Administrative Judge.
<b>Shri. S. N. Salve</b> Ad-Hoc Judge, City Civil Court and Assistant Sessions Judge.	C. R. No. 16	C. R. No. 3	All pending Commercial Suits, Criminal Cases and any other application pending in C. R. 3 and such other matters as may be assigned by the Hon'ble Administrative Judge.
<b>Shri. H. B. Gaikwad</b> Judge, City Civil Court and Addl. Sessions Judge.	C. R. No. 14	C. R. No. 4	All pending Suits between Private parties in C. R. No. 04 and such other matters as may be assigned by the Hon'ble Administrative Judge.
<b>Shri. R. J. Katariya</b> Judge, City Civil Court and Additional Sessions Judge.	Newly posted	C. R. No. 05	All Money Suit, Summary Suit U/o 37 CPC, Criminal Cases pending in C. R. No. 05 and such other matters as may be assigned by the Hon'ble Administrative Judge.
<b>Shri. M. I. Lokwani</b> Ad-Hoc Judge, City Civil Court and Additional Sessions Judge.	C. R. No. 07	C. R. No. 06	All pending Suit in C. R. 06 by and against Central Govt. State Govt. MHADA, MTNL, Dy. Collector, MMRDA, SRA with M.C.G.M. etc. and such other matters as may be assigned by the Hon'ble Administrative Judge.
<b>Shri. N. L. Kale</b> Judge, City Civil Court and Additional Sessions Judge.	Newly posted	C. R. No. 07	All pending Suits under the BMC K-East/West Ward, P South Ward in C. R. No. 07 and such other matters as may be assigned by the Hon'ble Administrative Judge.

<b>Smt. S. M. Takalikar</b> Judge, City Civil Court and Additional Sessions Judge.	Newly posted	C. R. No. 12	All pending Session Cases, Cases under POCSO Act, Cases U/s. 376, and U/s. 498, Appeals, Bail Application, A.B.A. Criminal Revision Applications in C. R. 12 and any other cases assigned by the Hon'ble Admin Judge.
<b>Smt. Y. K. More</b> Judge, City Civil Court and Asst. Sessions Judge.	C. R. No. 02	C. R. No. 14	All pending Suits under the BMC- H-East/West in C. R. No. 14 and such other matters as may be assigned by the Hon'ble Administrative Judge.
<b>Shri. Krupesh V. More</b> Ad-Hoc Judge, City Civil Court and Addl. Sessions Judge.	C. R. No. 04	C. R. No. 15	All pending Session Cases, Cases under POCSO Act, Cases U/s. 376, and U/s. 498, Appeals, Bail Application, A.B.A. Criminal Revision Applications in C. R. 15 and any other cases assigned by the Hon'ble Admin Judge.
<b>Shri. D. B. Mane</b> Ad-hoc Judge, City Civil Court and Addl. Sessions Judge.	C. R. No. 06	C. R. No. 16	All pending Suits between Private parties in C. R. No. 16 and such other matters as may be assigned by the Hon'ble Administrative Judge.

**Note :** 1) Unitary Staff of above respective Courts are retained in their respective Courts and Stenographers of C. R. No. 04, 06, 07, 14, and 16 are hereby directed to accompanied with their respective Hon'ble Judges.

2) Stenographer of C. R. No. 2 is hereby retained at C. R. No.2

3) Stenographer of C. R. No. 3 is hereby directed to attend C. R. No. 07

Dated this the 05<sup>th</sup> Day of June, 2021.

Approved.  
By  
5/6/2021

By Order  
*K.R. Desai*  
(K. R. Desai) 5/6/2021  
Addl. Registrar,  
City Civil & Sessions Court,  
Borivali Division, Dindoshi.